

Name of the corporate debtor: SDF INDUSTRIES LIMITED; Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 19.04.2025

List of Operational creditors (Government Dues) Annexure – 3

S I. N o.	Name of creditor	IdentificationNo.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	EXCISE DEPARTMENT GOVT OF KERALA(CIRCLE INSPECTOR OF EXCISE)	NIL	09/04/2025	63,40,607/-	63,40,607/-	OPERATIONAL DEBT	NIL	NIL	NIL	NO	NO	NO	NIL	NIL	FULL AMOUNT PROVISIONALLY ADMITTED
2	KERALA STATE ELECTRICITY BOARD LTD (SPECIAL OFFICER REVENUE)	CIN: U40100KL2011SGC027424	16/04/2025	1,08,678/-	1,08,678/-	OPERATIONAL DEBT	NIL	NIL	NIL	NO	NO	NO	NIL	NIL	FULL AMOUNT PROVISIONALLY ADMITTED
3	BIJU P (EXECUTIVE ENGINEER)	NA	19/04/2025	49,828/-	49,828/-	OPERATIONAL DEBT	NIL	NIL	NIL	NO	NO	NO	NIL	NIL	FULL AMOUNT PROVISIONALLY ADMITTED
	TOTAL			6499113.00	6499113.00								NIL		